

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1646/2020

This the 10th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Pervez Akhter

.....Applicant

(Advocate:- Mr. M I Sher Khan-Not Present)

Versus

1. U.T. of J&K and Ors

.....Respondents.

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

O R D E R

[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 61/1646/2020) is referable to SWP No. 2482 of 2009 and pertains to Anganwadi Helper. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**